

इस समय कूड़ा खाद बनाने के लिये प्रयोग नहीं किया जाता बल्कि नीची भूमि को भरने के लिये प्रयोग किया जाता है ;

(ख) क्या यह भी सच है कि कूड़े में से जिससे खाद बनाई जाती है कंकड़, पत्थर, शीशे के टुकड़े आदि नहीं निकाले जाते हैं और क्या यही कारण है कि किसान दिल्ली की खाद नहीं खरीदते हैं ; और

(ग) क्या सरकार का विचार बिबेसी सहयोग से एक उर्वरक कारखाना स्थापित करने तथा इस कूड़ा खाद को कच्चे माल के रूप में प्रयोग करने का है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य-मंत्री (श्री अन्नासाहिब शिन्डे) : (क) तथा (ख) यह सच है कि दिल्ली नगर निगम इस समय कूड़े को नीची भूमि को भरने के लिये प्रयोग में ला रहा है। कूड़े को इकट्ठा करने की विधि द्वारा और विशेषकर नगर निगम द्वारा माहदरा कूड़े के भण्डार में इकट्ठा किये गए कूड़े में कन्कर पत्थर, शीशे के टुकड़े आदि प्रचुर पाए जाते हैं। इस कारण किमान इस खाद को नहीं खरीदते। अतः उन्हें यह खाद मुफ्त उठाने की अनुमति दी जाती है। दिल्ली प्रशासन किसानों में बेचने के लिये इस खाद को उठाने का प्रयत्न कर रहा है।

(ग) जी नहीं।

राज्यों में खाद्यान्नों के मूल्य

953. डा० महाश्वेद प्रसाद : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उन राज्यों में, जहाँ नैर कांचसी सरकारें हैं, वस्तुओं के मूल्य, विशेषकर खाद्यान्न के मूल्य गिर गये हैं ; और

(ख) यदि हाँ, तो इसके क्या कारण हैं ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य-मंत्री (श्री अन्नासाहिब शिन्डे) : (क) कांचसी सरकारों और नैर-कांचसी सरकारों वाले राज्यों में खाद्यान्न सहित कृषि वस्तुओं के भावों में बढ़ोतरी और निरावृत्त के मामले में, जिनके बारे में खाद्य, कृषि, सामुदायिक विकास तथा सहकारिता मन्त्रालय में सूचना उपलब्ध है ; कोई भेद-भाव नहीं देखा गया है।

(ख) प्रश्न ही नहीं उठता।

Sale of gift clothes in Bihar

954. Shri K. N. Pandey: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that gifts of clothes from Europe and North America distributed among the destitute persons in Bihar are sold in the open market to shopkeepers; and

(b) if so, the steps being taken to check this practice?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) and (b). Gifts of foreign cloths have been received from Europe only by the Central Relief Committee (India), New Delhi for distribution among the destitutes in the scarcity affected areas. The Bihar Relief Committee, who were entrusted by the Central Relief Committee with the distribution of these clothes in the scarcity-affected areas of Bihar have no direct knowledge of the sale of such clothes in the open market to the shopkeepers.

Detention of Vessels at Port Blair

955. K. R. Ganesh: Will the Minister of Transport and Shipping be pleased to state:

(a) whether it is a fact that the mainland-island vessel 'M.V. Nicobar' on her voyage ex-Port Blair on the

2nd May, 1967 was detained in the Port for about ten days;

(b) if so, the reasons therefor;

(c) the number of days for which the vessels normally halt at Port Blair; and

(d) the extra detention charges paid by Government on account of enforced halting of 'M.V. Nicobar' during her voyage ex-Port Blair on 2nd May, 1967?

**The Minister of Transport and Shipping (Dr. V. K. R. V. Rao):** (a) and (b). Yes, Sir. The ship was detained for about 3 to 4 days on account of the rush of passengers and to provide transport facilities for teachers and their families entitled to free passage to the main-land during the vacations.

(c) Normally the stay of the ship is 8 to 10 days depending on the nature and quantity of the cargo to be handled and the weather.

(d) The detention charges, if any, to be paid in this case will be known only after the receipt of annual accounts for the operation of the vessels. This will be rendered by the Shipping Corporation of India at the end of the current financial year.

**Scheduled I. A. C. flights to Port Blair from Calcutta**

956. **Shri K. E. Ganesh:**

**Shri R. K. Sinha:**

Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether the Indian Airlines Corporation 'Skymaster' on its scheduled flight to Port Blair on the 15th May, 1967 had to return to Calcutta from near Port Blair due to cloud formation over Port Blair;

(b) whether it is a fact that the Indian Air Force Terminal Base at Car Nicobar could not be contacted by the aircraft;

(c) if so, the reasons therefor; and

(d) whether Government propose to instruct the Indian Air Force Ter-

minal Base at Car Nicobar to keep watch on the movement of the Indian Airlines Corporation aircraft on its scheduled flights to Port Blair and Calcutta?

**The Minister of Tourism and Civil Aviation (Dr. Karan Singh):** (a) and (b). Yes, Sir.

(c) and (d). As there was a thunderstorm and heavy rain at Port Blair and also as the hill tops on the approach to Port Blair aerodrome were covered by clouds, it was not possible for the aircraft to land there. The pilot tried to contact Car Nicobar to obtain the weather conditions but he could not do so. Car Nicobar has been designated as alternate airport for Port Blair for I.A.C. scheduled flights. Arrangements already exist for Car Nicobar airfield to remain open one hour before the expected time of arrival and one hour after the expected time of departure of the aircraft. The circumstances in which the pilot was unable to contact Car Nicobar on that particular day, are being looked into.

**Andaman Labour Force Co-operative Society**

957. **Shri K. R. Ganesh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Andaman Labour Force Co-operative Society is not functioning now;

(b) whether the accounts of the said society have been audited;

(c) the main findings of the auditors;

(d) whether large number of shareholders have not been given their share-money back; and

(e) if so, the number of such shareholders and the reasons therefor?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde):** (a) to (e). The information is being collected and will be placed on the Table of the House.